

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI
ORIGINAL APPLICATION No. 17 of 2022

IN THE MATTER OF:

Permandlla Kiran Kumar

...Applicant

-Vs-

The State of Telangana & ors.

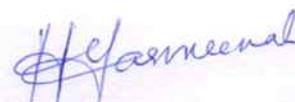
...Respondents

FIELD INSPECTION REPORT OF THE DEPUTY DIRECTOR, MZ-II
SS & LRs, TG, HYDERABAD - R17

S.NO.	Date	Description	PG.NO.
1.	29.01.2026	Field Inspection Report of the 17 th Respondent - The Deputy Director, Mz-II O/o. CSS & LRS, Tg, Hyderabad.	1
2.	29.01.2026	Annexure - I - Location Sketch Showing the Forest Land physical possession in Survey No.19 and other Survey No's. situated at Gajularamaram Village.	6
3.	29.01.2026	Annexure - II - List of GNSS Rover Geo-Coordinates in the physical possession of Forest Land	7
4.	09.12.2025	Annexure - III - Inspection notice of the 17 th Respondent to other respondents with postal receipt and acknowledgement	11
4.	23.12.2025	Annexure - IV - Panchanama with translated copy.	16

Place: Chennai

Date: 31.01.2026



Mrs. H. Yasmeen Ali,
Standing Counsel for 17th Respondent.

O/o. the Commissioner & Director,
Settlements, Survey & Land Records
Telangana, Hyderabad

Rc. No. F3/1492/2021

Dt. 29.01.2026

Sub: Forest Land- Inspection - Sy. No. 19 situated at Gajularamaram Village, Quthbullapur Mandal, Medchal Malkajgiri District- Hon'ble NGT, Chennai Order Dt.29.10.2025 in OA No. 17 of 2022 - Date of Field Inspection fixed on 23.12.2025-Field Inspection conducted alongwith Forest, Revenue, GHMC and Survey Officers - Submission of Report-Reg.

- Ref: 1. Hon'ble NGT,SZ Chennai Order Dt.29.10.2025 in OA No. 17 of 2022.
2. DFO, Medchal Lr. No. 32/2022, Dt.14.11.2025 addressed to the District Collector, Medchal Malkajgiri.
3.Orders of the Commissioner & Director, SS&LRS, Telangana, Dt.24.11.2025.
4.District Collector, Medchal Malkajgiri Lr. No. LP/631/2022, Dt.26.11.2025.
5.Deputy Director, MZ-II, O/o. CSS&LRS inspection Notice Dt.09.12.2025.

Field inspection report in OA No. 17 of 2022, Dt. 29.10.2025 in respect of Sy. No. 19 (Government Forest Land) situated at Gajularamaram Village, Quthbullapur Mandal, Medchal Malkajgiri District.

It is to submit that, the Hon'ble National Green Tribunal, Southern Zone, Chennai vide reference 1st cited has passed following orders in OA. No. 17 of 2022:

"A cursory examination of the sketch indicates that an extent of Ac.0-37Gts in the adjacent Sy. No. 15 of Gajularamaram Village belonging to Private individuals, is presently under the possession of the Forest Department. Likewise, an extent of Ac.0-36Gts in Sy. No. 19 is under the possession of Private individuals. If this position is found to be correct, the respective landowners and the Forest Department may resolve the matter appropriately. However the survey of Sy. No. 19 must be completed by the Survey Department as requested by the Forest Department.

The Regional Deputy Director, Survey and Settlement and Land Records(SS&LR), Hyderabad is suomotu impleaded as additional Respondent No. 17.

Let notice be issued to the newly added respondent through the Tribunal. The Registry is directed to carry out the amendment in the cause title.

The Regional Deputy Director, SS&LR, is directed to conduct the survey as requested by the Forest Department and submit an independent report.

Upon completion of the survey, the Forest Department is also directed to submit its independent report, addressing and resolving the issue involved."

It is to submit that, the O/o. Regional Deputy Director, Survey & Land Records, Hyderabad, has merged in O/o Commissioner & Director, Survey Settlements & Land Records, T.G. Hyderabad vide Government Memo. No. 5462/Ser.I/2023, Dt.29.05.2023.

It is to submit that, earlier spot inspection was conducted by the then Deputy Director Multizone-II. In this regard, the Commissioner & Director, SS&LRS, Telangana has allotted the file to the undersigned Deputy Director, Multizone-II, vide reference 3rd cited.

In compliance to the orders of the Hon'ble National Green Tribunal, Chennai orders in OA No. 17 of 2022 Dt.29.10.2025 and also the orders of the Commissioner & Director, SS&LRS, Telangana, the connected files and records pertaining to Sy. No. 19 of Gajularamaram Village are called from the District Survey Officer, Survey and Land Records, Medchal Malkajgiri and after perusal of records date of Inspection of Sy. No. 19 (Government Forest Land) situated at Gajularamaram(V), Quthbullabur Mandal, Medchal Malkajgiri District was fixed on 23.12.2025, by issuing prior notices, vide reference 5th cited, to all the concerned officers as well as to the concerned parties.

It is to submit that, all the concerned officers viz., District Forest Officer, Medchal District, Forest Range Officer, Dulapally, Forest Settlement Officer, Forest Beat Officers, DEE, Irrigation, AEE (I&CAD), Revenue Inspector, GHMC officers (CPHO, CP-KP2, ACP, Circle Manager), Survey Officials of Medchal Malkajgiri District and adjacent landholders were present on the spot during the inspection on scheduled date and time. The officials & concerned parties attended to the spot on 23.12.2025 are appended in the Attendance Sheet. The Petitioner in OA No. 17 of 2022 Sri Perumandla Kiran Kumar is absent and not attended the spot inspite of notice served upon the petitioner on 18.12.2025, which was acknowledged by him.

In this connection, it is to submit that, before starting the field inspection of Sy. No.19, with the consent of all the Officials present on the spot, two teams were formed, each team having Forest, GHMC, Irrigation, Revenue and Survey officials.

As per the Cadastral Village Map of Gajularamaram Village prepared in the year 1957 which is in force. As per Revenue Records, Sy. No. 19 is recorded as "**Gairan Mahasura**" with recorded extent is Ac.471-14Gts the existing **Trijunction** and **Bi-Junctions** are prominent points. Some of the Tippons (FMBs) are available for the patta lands adjacent to the Sy. No. 19(Forest Land). Based on the available Tippons for the Patta Lands had followed, so as to maintain the extents recorded in revenue records against pattadars.

It is submitted that, the Field Inspection was started with one of the teams at the existing **Bi-Junction** Stone between Sy. No. 28(Patta), 29(Patta) of Gajularamaram Village and Village Boundary of Suraram Village and moved towards the existing **Tri-Junction** on Boulder between Suraram, Gajularamaram & Bowrampet Villages (Northern and Western side of Sy. No. 19(Forest Land) along the Village boundary of Suraram Village. And there is also a **Bi-Junction** stone is existing between Bowrampet and Gajularamaram Village at Koneru Lakshmaiah University and Forest Boundary (fencing). By taking all the points with the help of GNSS Rovers connecting to the CORS (Continuously Operating Reference Stations) Network. The Points of Reserve

Forest(RF) pillars also picked as shown by the Forest Officials in the presence of team formed.

The another team started field inspection at the same point of existing **Bi-Junction** Stone between Sy. No. 28(Patta), 29(Patta) of Gajularamaram Village and Village Boundary of Suraram Village and moved towards Southern and Eastern side of Sy. No. 19 (Forest Land). By taking the points with the help of GNSS Rovers connecting to the CORS Network. The Points of Reserve Forest(RF) pillars also picked as shown by the Forest Officials in the presence of team formed.

The two teams arrived at Sy. No. 397(Patta) and 398(Patta) abetting to Sy. No. 19 Forest Land and concluded the picking of all points i.e., RF pillars and Fencing boundary of Forest Land in Sy. No. 19 alongwith the adjacent other patta lands for cross checking.

It is to submit that, after completion of the picking of all points by two teams with the GNSS Rovers connecting to CORS network (RF Pillars and fencing as per the ground) shown by the Forest Officials in the presence of team of officials, concluded the field inspection, duly conducting panchanama on the spot in presence of District Forest Officer, Medchal District, Forest Range Officer, Dulapally, Forest Settlement Officer, Forest Beat Officers, DEE, Irrigation, AEE (I&CAD), Revenue Inspector, GHMC officers (CPHO, CP-KP2, ACP, Circle Manager), Survey Officials of Medchal Malkajgiri District and adjacent landholders.

It is to submit that, as per the orders of the Hon'ble National Green Tribunal, Chennai in OA No. 17 of 2022, Dt. 29.10.2025, on completion of field inspection of Sy. No. 19, collected data has post processed and superimposed on the Village Map for the said survey numbers and prepared Location sketch showing the Sy. No. 19 alongwith the abetting Survey numbers with reference to the Cadastral Village Map of Gajularamaram Village prepared in the year 1957, which is in force.

Statement showing the details of land w.r.t., Sy. No. 19 alongwith adjacent Survey numbers situated at Gajularamaram Village as below :-

Sl. No.	Sy. No.	Nature of Land	Total Extent as per Revenue Record (Ac-Gts)	Extent as per Physical Possession (Ac-Gts)	Excess (Acs-Gts)	Less (Acs-Gts)	Remarks
1	19	Gairan Mahasura (Government Land)	471-14				Details mentioned in the sketch enclosed, as per Physical Possessions on ground of Forest Land (RF Pillars and Fencing), Survey Number boundary and adjacent Govt. and patta lands.
2	28	Patta	10-09	07-33	-	02-16	An extent of Ac.2-16Gts is under the Physical Possession of Forest Dept., by erecting RF Pillars. Dispute between Patta and Forest Land (Sy. No. 19)

3	27	Khariz Khata (Government Land)	10-15	02-01 (Covered by Houses)	-	08-14	An extent of Ac.8-14Gts (Govt. Land) is under the Physical Possession of Forest Dept., by erecting RF Pillars (As shown in the Sketch enclosed)
4	24	Khariz Khata (Government Land)	11-17	10-05 (Covered by Houses)	-	(0-35 + 0-17) = 01-12	An extent of Ac.1-12Gts (Govt. Land) is under the Physical Possession of Forest Dept., by erecting RF Pillars. (As shown in the Sketch enclosed)
5	25	Khariz Khata (Government Land)	10-18	1-08 (Covered by Houses)	-	09-10	An extent of Ac.9-10Gts (Govt. Land) is under the Physical Possession of Forest Dept., by erecting RF Pillars. (As shown in the Sketch enclosed)
6	26	Khariz Khata (Government Land)	08-15	-	-	08-15	An extent of Ac.8-15Gts (Govt. Land) is under the Physical Possession of Forest Dept., by erecting RF Pillars. (As shown in the Sketch enclosed)
7	12	Khariz Khata (Government Land)	12-07	-	-	0-04	An extent of Ac.0-04Gts (Govt. Land) is under the Physical Possession of Forest Dept., by erecting RF Pillars. (As shown in the Sketch enclosed)
8	20	Patta	13-04	08-20	-	04-24	An extent of Ac.4-24Gts is under the Physical Possession of Forest Dept., by erecting RF Pillars. Dispute between Patta and Forest Land (Sy. No. 19)
9	18	Patta	04-10	03-22	-	0-28	An extent of Ac.0-28Gts is under the Physical Possession of Forest Dept., by erecting RF Pillars. Dispute between Patta and Forest Land (Sy. No. 19)
10	16	Patta	03-10	02-10	-	1-00	An extent of Ac.1-00Gts is under the Physical Possession of Forest Dept., by erecting RF Pillars. Dispute between Patta and Forest Land (Sy. No. 19)
11	15	Patta	10-21		0-37	02-14 (0-36 + 1-18)	An extent of Ac.02-14Gts is under the Physical Possession of Forest Dept., by erecting RF Pillars and an extent of Ac.0-37gts is left by Forest Dept., by erecting RF Pillars. Dispute between Patta and Forest Land (Sy. No. 19)
12	445	Patta	07-01	05-20	-	1-21	An extent of Ac.1-21Gts is under the Physical Possession of Forest Dept., by erecting RF Pillars. Dispute between Patta and

							Forest Land (Sy. No. 19)
13	396	Patta	01-22	01-19	-	0-03	An extent of Ac.0-03Gts is under the Physical Possession of Forest Dept., by erecting RF Pillars. Dispute between Patta and Forest Land (Sy. No. 19)

In continuation of the above, the land for an extent of Ac.21-18gts (including road and bund) (as shown in sketch enclosed) is available for Forest Land in Sy. No. 19 between the Patta land Sy. Nos. 371, 372, 373, 376, 379, 380, 394, 396, 397, 398, 419, 420, 435, 438, 439, 440, 17, 18, 89, 90, 92 and 444 (Chintha Cheruvu Government Land) and the RF Pillars erected and the Fencing with the physical possession by the Forest Department since long back was not in accordance with the Survey number 19 boundary as per the Cadastral Village Map for the Year 1957 which is in force, as shown in Green Color in the sketch enclosed

It is evident from the above Statement that, the Forest Department has erected RF Pillars including the Government Land in Sy.Nos. 12/P, 24/P, 25/P, 26, 27/P to an extent of Ac. 27-15gts, as shown in Orange Color in the sketch enclosed.

Further, it is also evident from the above statement that, the Forest Department has erected RF Pillars including the Patta Lands in Sy. Nos. 28/P, 20/P, 18/P, 16/P, 15/P 396/P and 445/P to an extent of Ac.12-26Gts as shown in Blue Color in the sketch enclosed.

In view of the above, i) Field Inspection Report ii) Served notice copies, iii) Attendance taken on Spot, iv) Panchanama conducted on the Spot and v) Detailed Location sketch, vi) GNSS Rovers List of Coordinates CORS connecting taken on spot along the Forest Boundary (RF Pillars and Fencing) as shown by the Forest Officials and vii) copies of some of the available Tippons are submitted before the Hon'ble National Green Tribunal, Chennai for taking necessary action in the matter.

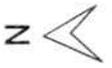
Yours faithfully


Deputy Director, MZ-II
O/o. the Commissioner & Director
SS&LRs, TG, Hyderabad

Location Sketch Showing The Forest Land Physical Possession in Sy No 19 & Other sy no's Situated at Gajularamaram Village, Outhubullapur Mandal, Medchal-Malkajgiri District.

File No:- F4/1492/2021.

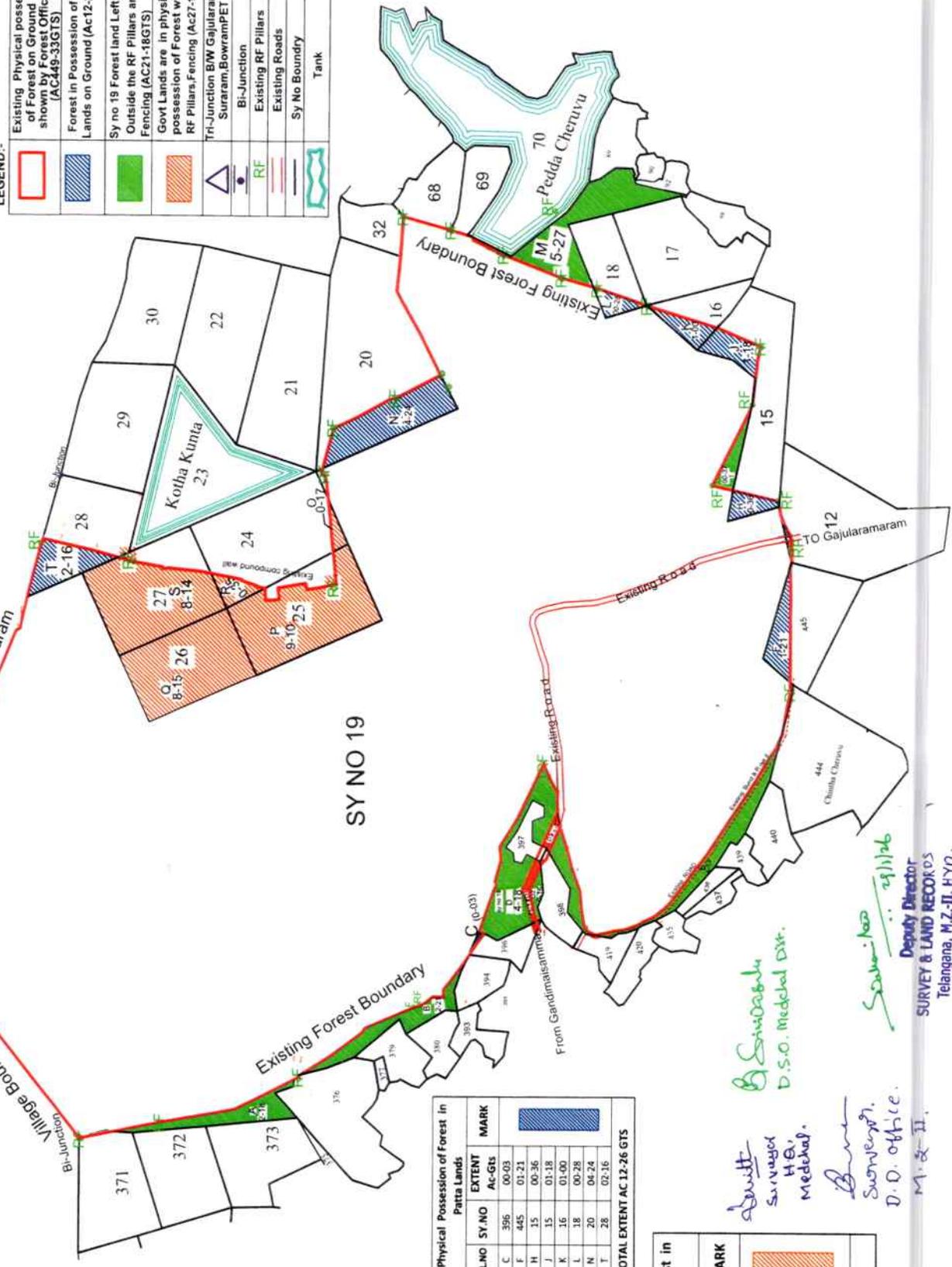
in OA NO 17/2022 Dt 29-10-2025 of NGT, SZ Chennai.



SCALE:- 8"=1MILE

LEGEND:-

	Existing Physical possession of Forest on Ground shown by Forest Officials (Ac49-39GTS)
	Forest in Possession of patta Lands on Ground (Ac12-26Gts)
	Sy no 19 Forest land Left over Outside the RF Pillars and Fencing (Ac21-18GTS)
	Govt Lands are in physical possession of Forest with in RF Pillars, Fencing (Ac27-15Gts)
	Tri-Junction B/W Gajularamaram Suraram, BowrampET
	Bi-Junction
	Existing RF Pillars
	Existing Roads
	Sy No Boundary
	Tank



Index:-

SLNO	SY NO	EXTENT Ac-Gts	MARK
A	371, 372 & 373	02-18	
B	376, 377, 380 & 384	02-21	
C	396, 397 & 398	05-22	
D	376, 377, 380 & 384	05-22	
E	386, 419, 420, 435, 444, 438, 439 & 440	04-13	
F	396, 397 & 398	00-37	
G	12	00-04	
H	24	00-17	
I	25	09-10	
J	26	08-15	
K	27	08-14	
TOTAL EXTENT AC 21-18 GTS			
TOTAL EXTENT AC 12-26 GTS			

SLNO	SY NO	EXTENT Ac-Gts	MARK
G	12	00-04	
H	24	00-17	
I	25	09-10	
J	26	08-15	
K	27	08-14	
TOTAL EXTENT AC 27-15 GTS			

B. Srinivasulu
D.S.O. Medchal Dist.

S. Subramanian
Deputy Director
SURVEY & LAND RECORDS
Telangana, M.Z.-II, HYD.

B. Srinivasulu
D.O. office.
M.Z.-II.

THE PHYSICAL POSSESSION OF FOREST LAND W.R.T., RF PILLARS
AND FENCING OF SY. NO. 19 OF GAJULARAMARAM VILLAGE,
QUTHBULLAPUR MANDAL, MEDCHAL MALKAJGIRI DISTRICT

TEAM -1 GNSS ROVER GEO-COORDINATES LIST

Sl.No.	Pt. No.	Easting	Northing	Elevation
1	3	226103.549	1941886.823	601.145
2	4	226007.274	1941911.900	605.723
3	5	225933.443	1941928.895	619.408
4	6	225929.658	1941936.393	617.206
5	7	225366.611	1942160.913	627.620
6	8	224808.887	1941808.089	604.691
7	9	224912.426	1941806.505	601.926
8	12	224944.909	1941647.878	600.514
9	13	225036.928	1941373.810	598.490
10	36	225179.410	1941138.634	593.891
11	37	225177.887	1941145.210	594.479
12	38	225429.385	1940985.756	589.401
13	39	225424.537	1940983.347	588.469
14	56	225552.194	1940939.171	591.160
15	57	225636.810	1940904.075	591.716
16	58	225641.048	1940880.477	591.749
17	59	225569.454	1940862.744	591.946
18	60	225571.451	1940851.037	591.938
19	61	225606.739	1940862.941	592.834
20	62	225539.390	1940857.113	590.823
21	63	225495.529	1940843.384	589.644
22	64	225459.444	1940834.159	588.846
23	65	225451.500	1940831.659	587.790
24	75	225336.690	1940805.496	588.238

**THE PHYSICAL POSSESSION OF FOREST LAND W.R.T., RF PILLARS
AND FENCING OF SY. NO. 19 OF GAJULARAMARAM VILLAGE,
QUTHBULLAPUR MANDAL, MEDCHAL MALKAJGIRI DISTRICT**

TEAM -2 GNSS ROVER GEO-COORDINATES LIST

Sl. No.	Pt. No.	Easting	Northing	Elevation
1	Pt6	226122.954	1941880.179	523.28
2	Pt7	226114.623	1941847.425	521.121
3	Pt8	226096.196	1941776.6	521.827
4	Pt9	226076.805	1941702.924	524.147
5	Pt10	226067.739	1941704.183	523.193
6	Pt11	226057.787	1941647.246	522.144
7	Pt12	226054.195	1941646.637	522.014
8	Pt13	226056.208	1941631.285	523.282
9	Pt14	226055.088	1941631.406	522.105
10	Pt15	226049.2	1941571.066	521.07
11	Pt16	226043.278	1941541.712	518.821
12	Pt17	226040.34	1941526.74	518.822
13	Pt18	226033.315	1941490.596	520.191
14	Pt19	226030.929	1941491.154	519.406
15	Pt20	226025.318	1941474.546	520.159
16	Pt21	226024.767	1941471.436	520.122
17	Pt22	226024.128	1941469.771	520.381
18	Pt23	226019.166	1941457.354	520.695
19	Pt24	226017.969	1941457.685	520.761
20	Pt25	226016.06	1941444.772	521.721
21	Pt26	225991.512	1941443.474	521.54
22	Pt27	225992.54	1941421.472	522.906
23	Pt28	225993.272	1941421.315	523.141
24	Pt29	225993.904	1941415.94	524.023
25	Pt30	226009.463	1941417.991	524.305
26	Pt31	226016.567	1941419.142	523.891
27	Pt32	226026.293	1941363.824	526.992
28	Pt33	226013.45	1941361.555	526.341
29	Pt34	226016.356	1941345.807	526.733
30	Pt35	226015.557	1941345.686	526.659
31	Pt36	226020.201	1941325.451	526.969
32	Pt37	226024.602	1941303.435	527.973
33	Pt38	226017.612	1941307.232	529.018
34	Pt39	226083.588	1941309.005	522.91
35	Pt40	226118.695	1941312.79	522.03
36	Pt41	226156.26	1941315.477	520.654
37	Pt42	226225.817	1941322.765	520.511
38	Pt43	226232.706	1941323.731	519.936
39	Pt44	226244.968	1941326.05	520.012
40	Pt45	226243.21	1941326.204	519.808
41	Pt46	226244.34	1941332.12	519.493
42	Pt47	226252.56	1941331.959	520.628
43	Pt48	226338.486	1941309.744	518.223
44	Pt49	226360.434	1941264.004	517.863
45	Pt50	226396.108	1941200.43	515.681
46	Pt51	226398.808	1941187.011	515.388
47	Pt52	226421.55	1941081.881	511.067
48	Pt53	226447.984	1941094.816	511.125
49	Pt54	226525.366	1941137.508	510.918
50	Pt55	226595.036	1941176.582	510.598
51	Pt56	226680.261	1941178.884	510.377
52	Pt57	226763.257	1941173.423	509.007
53	Pt58	226735.869	1941079.013	507.621
54	Pt59	226723.266	1941037.448	507.818
55	Pt60	226716.079	1941034.743	504.455
56	Pt61	226714.053	1941030.443	504.762

57	Pt62	226687.316	1940974.782	506.377
58	Pt63	226679.937	1940955.436	506.557
59	Pt64	226776.402	1940873.339	505.477
60	Pt65	226769.592	1940816.214	505.984
61	Pt66	226861.893	1940807.21	506.275
62	Pt67	226641.09	1940859.538	510.66
63	Pt68	226642.685	1940862.714	509.066
64	Pt73	226621.064	1940788.889	509.551
65	Pt74	226586.193	1940690.183	507.161
66	Pt85	226541.874	1940549.117	505.027
67	Pt86	226505.865	1940463.988	504.063
68	Pt87	226473.136	1940470.56	504.045
69	Pt88	226463.79	1940470.764	504.906
70	Pt89	226432.655	1940474.729	505.453
71	Pt90	226387.946	1940479.546	513.187
72	Pt91	226226.485	1940557.759	507.915
73	Pt92	226225.341	1940558.41	508.692
74	Pt93	226195.303	1940428.085	508.795
75	Pt94	226170.294	1940422.727	509.953
76	Pt95	226167.724	1940422.606	509.956
77	Pt96	226151.382	1940416.267	510.319
78	Pt97	226125.017	1940402.809	510.742
79	Pt98	226097.287	1940401.341	509.795
80	Pt99	226097.202	1940402.622	510.526
81	Pt100	226114.997	1940400.312	510.623
82	Pt105	226117.548	1940434.954	510.655
83	Pt106	226107.678	1940432.522	510.169
84	Pt108	226062.178	1940403.351	509.014
85	Pt109	226000.379	1940402.082	509.691
86	Pt110	225960.676	1940402.694	509.205
87	Pt111	225911.854	1940402.204	508.93
88	Pt112	225880.608	1940401.776	510.847
89	Pt113	225856.066	1940401.89	511.114
90	Pt114	225810.949	1940401.509	512.854
91	Pt115	225795.129	1940405.115	510.997
92	Pt116	225787.042	1940407.208	510.023
93	Pt117	225762.521	1940411.662	508.091
94	Pt118	225761.532	1940402.246	509.006
95	Pt119	225726.7	1940417.777	507.852
96	Pt120	225696.994	1940431.054	508.172
97	Pt121	225694.539	1940423.825	508.436
98	Pt122	225664.657	1940442.793	508.462
99	Pt123	225627.072	1940466.547	508.875
100	Pt124	225583.496	1940490.414	509.239
101	Pt127	225492.282	1940561.154	508.234
102	Pt128	225459.14	1940585.917	508.461
103	Pt131	225389.717	1940637.885	509.147
104	Pt132	225375.779	1940651.686	508.915
105	Pt134	225359.371	1940672.257	510.453
106	Pt135	225353.96	1940684.09	510.217
107	Pt136	225350.285	1940692.689	510.749
108	Pt137	225345.149	1940701.05	511.113
109	Pt138	225342.461	1940708.046	511.213
110	Pt139	225338.011	1940719.556	511.478
111	Pt140	225334.118	1940731.443	511.805
112	Pt141	225333.69	1940738.799	511.741
113	Pt142	225332.518	1940748.619	511.832
114	Pt143	225329.421	1940760.298	511.95
115	Pt144	225324.747	1940785.04	511.818
116	Pt145	225325.813	1940789.653	511.891
117	Pt146	225332.43	1940803.332	511.996

118	Pt147	225336.812	1940805.529	512.533
119	Pt148	225342.971	1940808.673	513.836
120	Pt149	225352.646	1940810.515	515.336
121	Pt150	225374.342	1940814.166	511.653
122	Pt151	225398.404	1940816.326	512.16
123	Pt152	225410.712	1940816.985	513.233

O/o. the Commissioner & Director,
Settlements, Survey & Land Records
Telangana, Hyderabad

NOTICE

Re. No. F3/1492/2021

Dt. .12.2025

Sub: S&LRS Dept.,- Inspection - Sy. No. 19 situated at
Gajularamaram Village, Quthbullapur Mandal, Medchal
Malkajgiri District- Hon'ble NGT, Chennai Order
Dt.29.10.2025 in OA No. 17 of 2022 - Date of Field Inspection
fixed on 23.12.2025-Reg.

- Ref: 1. Hon'ble NGT, Chennai Order Dt.29.10.2025 in OA No. 17 of 2022
- 2. DFO, Medchal Lr. No. 32/2022, Dt.14.11.2025 addressed to the District Collector, Medchal Malkajgiri.
- 3. Orders of the Commissioner & Director, SS&LRS, Telangana, Dt.24.11.2025.
- 4. District Collector, Medchal Malkajgiri Lr. No. LP/631/2022, Dt.26.11.2025.

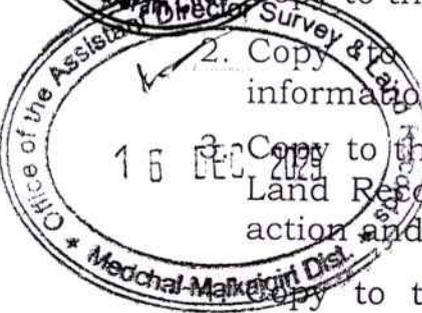
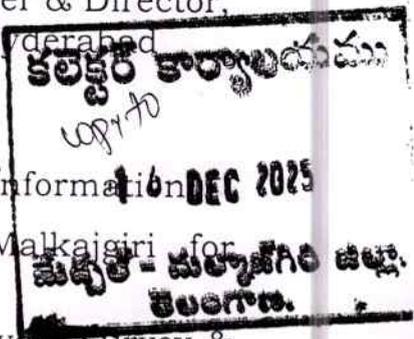
With reference to the above subject cited, it is to inform that, the date of Field Inspection of Sy. No. 19 situated at Gajularamaram Village Quthbullapur Mandal, Medchal Malkajgiri District is fixed on Dt:23.12.2025 @ 11:00AM.

Therefore, all the concerned parties and officers are requested to attend the above field inspection on scheduled date & time without fail alongwith the connected records and should submit on the spot.



Deputy Director, MZ-II
O/o. the Commissioner & Director,
SS&LRS, TG, Hyderabad

09.12.2025
f3
Handwritten notes and initials.



Copy to the District Collector, Medchal Malkajgiri for information and necessary action.

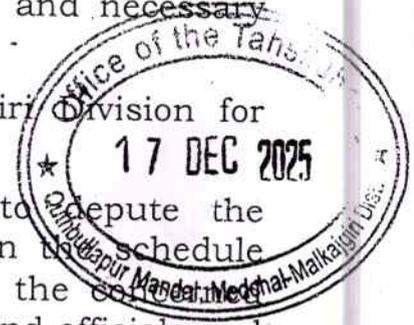
2. Copy to the District Forest Officer, Medchal Malkajgiri for information and necessary action.

3. Copy to the District Survey Officer/ Inspector of Survey, Survey & Land Records, Medchal Malkajgiri for information and necessary action and to attend alongwith connected records.

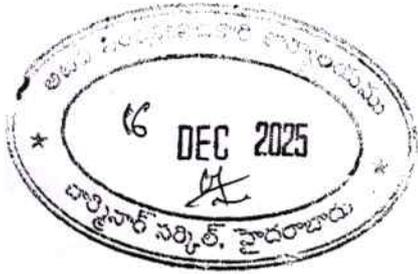
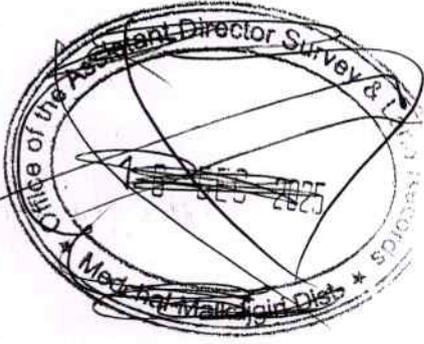


4. Copy to the Revenue Divisional Officer, Malkajgiri Division for information.

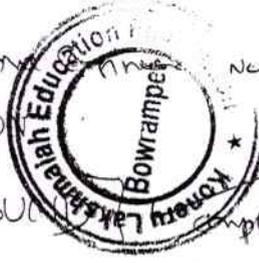
5. Copy to the Tahsildar, Quthbullapur Mandal to deputate the concerned officials alongwith connected records on the scheduled date and time and also requested to intimate to the concerned parties. (Notices to be served upon the individuals and officials and submit the served copies to this office prior to the inspection date).



12
1)



6. PERUMANDLA KIRAN KUMAR *12/12/25*
7. IRRIGATION OFFICIALS *To the Executive*
8. KONERU LAXMAIAH EDUCATIONAL FOUNDATION *North Gante Division Hyd*
9. GHMC Head office [TANK BUD] *Completed 15/12/25*
10. GHMC Grajularavaram Circle *Completed*
11. K. Raja Reddy *B. m. 17/12/25*
12. A. Somi Reddy - Venkatesh *17/12/25*
13. Shashikanth Reddy *B. m. 17/12/25*
14. Pollution control board
15. Central forest Department [Delhi]
16. State forest Department [HYD]
17. CCF, Charamineri Circle, Hyderabad



Citizen Acknowledgement Page


<https://eghmc.ghmc.gov.in/InwardnOutward/CitizenAcknowlegem...>

Greater Hyderabad Municipal Corporation

Centralized Inward Monitoring System Acknowledgement (Office Copy)

Inward No : CTZ2025058668

Inward Date and Time : 16/DEC/2025 01:03:42 PM

Letter No : RC.NO.F3/1492/2021

Letter on Date : 16/DEC/2025

File No : NILL

No. of pages in File : 2

Received From:

Citizen/Organization Name: The Commisisoner & Director
Settelment, Survey & Land Records

Mobile Number: 0

Address : Hyderabad

Subject : S&LRS Dept- Inspection -Sy No.19 situastion at Gajularamaram Village ,Quthubullapur Mandal,Malkajgiri ...

Ramarks : Forwarded to Commisisoner

Forwarded To :

Location Type : Head Office

Locations : HEAD OFFICE

Section : Commissioner Peshi

Name Of Officer : Commissioner

Designation : Commissioner

Centralized Inward Monitoring System
Acknowledgement
(Citizen Copy)

भारतीय डाक
डाक सेवा-आज सेवा

IDA Jeedimetla S.O 500055
EN440009009IN, IVR No: 69 09
17-12-2025 10:07:33, Counter India Post
To: CENTRAL FOREST DEPARTMENT DELHI
MINISTRY OF ENVIRON, SOUTH, 110003
From: OFFICE OF THE COMMISSIONER AND DIR
SETTLEMENTS SURVEY, HYDERABA, 500029
Base Amt: 47.00, CGST:4.00, SGST:4.00
To: CENTRAL FOREST DEPARTMENT DELHI
P.Mode: Cash
POD:No, www.indiapost.gov.in

6) G. Praveen
 P.S.O. - Suraram
 23/12/2025

G. Praveen Kumar
 P.S.O. - Suraram

7) M. Tolasi Ram
 23/12/25

M. TOLASI RAM
 C.P. KD2, G.H.M.E.

8) R. Sumanthra
 23/12/25

R. Sumanthra

9) M. Nilkam Sagar
 23/12/2025

ACP. Gajulakonda
 M. Nilkam Sagar
 TPS - 026.

10) A. Nareesh Kumar
 A.P.F.

A. Nareesh Kumar
 Asst Executive Engineer
 R & LAD Dept.

//TRANSLATION FROM TELUGU TO ENGLISH//

PANCHANAMA

Date: 23/12/2025

Panchanama held in the presence of Deputy Director, Commissioner
of Survey and Land Records Office, Talangana

Gajularamaram Village, Qutubullapur Mandal, Medchal-Malkajgiri
District

Sl. No	Name	Father's Name	Age	Occupation	Residence
1	Sri Kolukala Jagan	Satyanarayan a	46	Business	Jagadgirigutta
2	Sri M. Satyanarayan a	Pentaiah	60	Business	Suraram
3	Sri T. Laxman	Narender	38	Business	Shapur Nagar

We the above mentioned three panchas upon the call given by the Deputy Director, Commissioner of Survey and Land Records Office, Talangana, has presented ourselves at Gajularamaram Village, Qutubullapur Mandal, Medchal-Malkajgiri District at Sy.No.19. there the Deputy Director, Commissioner as per the File No.F3/1492/2021 and Hon'ble NGT Chennai O.A.No.17/2022 Dt.29/10/2025 a prior notice is given to the concerned individuals/Land Owners, Forest officials, GHMC, Revenue, Irrigation officials who are adjacent to the Sy.No.19.

However, the Deputy Director through Network DGPS pointing has made two teams and as shown by the Forest Department on the site the R.F. Pillars, Bio-Junctions, Tri-Junctions, at the boundaries of the surrounding survey numbers took DGPS points and as per Village Map DGPS points were taken.

The presence of the people present at the site were taken.



This Panchanama is held in our presence and as per Village Map, Forest R.F. Pillars points were taken (DGPS) and written and read over to us and found to be correct and we signed.

Signature of Panchas:

1. Sd/- K. Jagan
2. Sd/- Satyanarayana
3. Sd/- T. Laxman

WITNESSES:

1. Sd/- M. Laxman, FRO Dulapally
2. Sd/- Md. Arshad, FRO, Suraram
3. Sd/- Gulam Kaleem, RI, Quthbullapur
4. Sd/- Jyothi (Surveyor)
5. Sd/- M. Venu Madhav Rao (Dy.CF) DFO (M) – 23/12/2025
6. Sd/- G. Praveen Kumar – FSO Suraram
7. Sd/- M. Tulasi Ram – CP, KOZ, GHMC
8. Sd/- R. Sumithra – ACP Gajularamaram
9. Sd/- (illegible scribe) – TPS 026
10. Sd/- A. Naresh Kumar – Asst. Executive Engineer, I&CAD Dept.

1. Sd/- B. Srinivasulu – DSO – MM District
2. Sd/- Dy. IOS – Malkajgiri Division

Panchanama conducted before me:

Sd/- 23/12/2025 - MZ-II

//TRANSLATION FROM TELUGU TO ENGLISH//WITHOUT PREJUDCE//

//Translated by: MOHAMMED RASHEED//KGN TRANSLATIONS



(Handwritten signature)
Translator